

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:4566  
ANSWERED ON:17.12.2009  
MARKETING OF ATORVASTATIN AND ASPRIN COMBINATIONS  
Bali Ram Dr.

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether a large number of companies are marketing Atorvastatin and Asprin combinations without price approval;
- (b) if so, whether the National Pharmaceutical Pricing Authority (NPPA) has served notices of overcharging to these companies;
- (c) if so, the details thereof;
- (d) the names of the companies to which the notices have been served; and
- (e) the names of the products and the amount overcharged alongwith the amount likely to be recovered from these companies?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (e): The National Pharmaceutical Pricing Authority (NPPA) has sent notices to the following companies, as per details mentioned against each, where they have been found to be marketing Atorvastatin + Aspirin combinations formulations over and above the ceiling price notified by NPPA:-

s. No.	Name of the Company	Product name	Amount demanded (Rs. in Lakhs)	Amount recovered (Rs. in Lakhs)
--------	---------------------	--------------	--------------------------------	---------------------------------

1	Swiss Gamier Lifesciences Ltd. / Lupin Ltd.	Tonact - ASP 75	226.9	42.69
---	---	-----------------	-------	-------

2	Sidmak Laboratories India Pvt. Ltd.	ASP Atorva	64.97	
---	-------------------------------------	------------	-------	--

3	Tristar Formulation Pvt. Ltd.	Ecosptn AV	518.15	125.00
---	-------------------------------	------------	--------	--------

All the above three cases are sub-judice in various courts and the recovery of the amount depends on the outcome of the court cases.